

**NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH, COURT – II
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 26-04-2024 AT 02.30 P.M. THROUGH VIDEO CONFERENCING:

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. VENKATARAMAN SUBRAMANIAM, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : CP(IB)/22/2024
NAME OF THE PETITIONER : Radhika Vyasam
NAME OF THE RESPONDENT(S) : --
UNDER SECTION : Sec 94(1) of IBC, 2016

ORDER

Ld. Counsel for the Petitioner states that he is withdrawing the Petition as there is a settlement between the parties.

He confirms that RP has not started the process.

Ld. Counsel is directed to file a memo in this regard.

List the petition for hearing on **25.06.2024**.

-Sd-
VENKATARAMAN SUBRAMANIAM
Member (Technical)

phk

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)